

to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRIMATI SHEILA KAUL: I introduce the Bill.

12.38 hrs.

INLAND WATERWAYS AUTHORITY OF INDIA (AMENDMENT) BILL*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): I beg to move for leave to introduce a

Bill to amend the Inland Waterways Authority of India Act, 1985.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Inland Waterways Authority of India Act, 1985."

The motion was adopted

SHRI JAGDISH TYTLER: I introduce the Bill.

12.39 hrs

BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) AMENDMENT BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): On behalf of Dr. Manmohan Singh, I beg to move for leave to introduce a Bill further to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980."

The motion was adopted

SHRIDALBIR SINGH: I introduce** the Bill.

12.40 hrs.

CAPITAL ISSUES (CONTROL) REPEAL BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-

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**Introduced with the recommendation of the President.